

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH & FAMILY WELFARE
DEPARTMENT OF HEALTH & FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2299
TO BE ANSWERED ON 01ST AUGUST, 2025**

FACILITIES OF POST-MORTEM

2299. SHRI PARSHOTTAMBHAI RUPALA:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the steps taken/proposed to be taken by the Union Government in partnership with State Governments to tackle manipulation issues concerning autopsy reports of human remains, State/UT-wise;
- (b) the actions taken/implemented by the Union Government alongside State Governments to prevent morgue workers from conducting post-mortems without proper protective equipment, which puts them at risk of severe infections such as tuberculosis and HIV, State/UT-wise; and
- (c) the initiatives taken/proposed to be taken/introduced by the Government to ensure optimal infrastructure in post-mortem facilities in hospitals

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) : No such information is maintained centrally on this subject. However, to ensure transparency, integrity of Post- Mortem documentation and minimize the risk of manipulation, MoHFW has integrated Medico Legal Examination & Post-mortem Reports System (MedLEaPR) Software for Post-mortem reporting.

(b) and (c) : Directorate General of Health Services (Dte.GHS) under the Ministry of Health and Family Welfare has issued guidelines from time to time for handling of dead bodies of infectious disease in morgues and during autopsy procedures. The Minimum Standards for mortuary and post-mortem formulated by Dte.GHS, MoHFW under the Clinical Establishment (Registration and Regulation) Act, 2010 has been concurred by National Council for Clinical Establishments (NCCE) for notification.

In Central Government Institutions, morgue workers, involved in the handling of mortal remains, including those assisting in post-mortem procedures are adequately trained in following Universal Precautions for every case. Morgue workers are provided Personal Protective Equipment (PPE) including masks, surgical gloves, disposable gowns, eye shields, gum boots and HIV kits (for confirmed serum bio-hazard cases). To uphold infection control standards, Post-Mortem Examination Tables and the Autopsy Halls are cleaned after each case and periodically fumigated. New equipment are procured at regular intervals to ensure optimal infrastructure in post-mortem facilities.
